## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.218/2016 RT NO.128/Chd/Hry/2017

In the matter of:

Scheme of Reduction of Capital of:

Carrierbuilder.Com India Private Ltd.

Petitioner Company.

Application under Sections 100 to 104 of the Companies Act, 1956.

Present: Mr.R.P.S.Khurana, Practicing Company Secretary for petitioner Mr. D.K. Singh Official Liquidator and on behalf of Regional Director, New Delhi, Ministry of Corporate Affairs.

The Practising Company Secretary for the petitioner seeks only one week's time to file compliance affidavit and documents. Last opportunity is now granted for 15.09.2017 and let the needful be done within three days before the date fixed

(Justice R.P. Nagrath) Member(Judicial)

-Sd-

√ August 28, 2017 arora